NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

NAME (IN CADITAL)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.61/ BB/2017	-	For filing objections by Respondent counsel	Rule-6 of IB	Thyssenkrupp Systems Engineering GmbH Vs Avasarala Technologies Ltd.

	NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
36		MANU KULKARNI ABADHANA L.	accuse Pritimons	Wheolhore num kulhaem

ORDER

Counsel for Petitioner is present. Manager (Finance) for Respondent Company is present. In the meanwhile, he reported that, Counsel is on way to the Tribunal. Even at 1.30 p.m when the case is called, he is making same representation but objections are not filed. He reported that, objections will be filed in the registry on the next day. He also reported that objections have been prepared. In the light of this submissions matter is adjourned to 16/11/2017.

Member (T)

Member (J)